

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3019
ANSWERED ON:30.08.2012
MANUFACTURING OF SSP
Thakor Shri Jagdish

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Union Government has received any representation from Government of Gujarat for manufacturing of Single Super Phosphate(SSP);
- (b) if so, the details thereof;
- (c) the details of the norms for issuing licence therefor;
- (d) whether a fixed target of production has been earmarked for grant of subsidy on the manufacturing of SSP; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): No Madam.

(b): Does not arise in view of (a) above.

(c) : Department of Fertilizes do not give licence for manufacturing of SSP. However, in order to be eligible for subsidy, new SSP units have to get itself registered under Nutrient Based Subsidy (NBS) Policy with Department of Fertilizes.

(d)&(e): Yes Madam. In order to be eligible for subsidy under NBS policy, all SSP units have to produce atleast 50% of their installed capacity or 40,000 MT per annum.